

FAMILY PLANNING PROGRAMME IN DELHI

251. SHRI D. THENGARI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of families in Delhi which were given advice under the Family Planning Programme up till 31st January, 1966;

(b) the number of persons sterilized;

(c) the number of persons operated upon; and

(d) what is the ratio of progress this year as compared to the previous year ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR) (a) 2,03,225 cases were given contraceptives and advice from 1964-65 to 31st January, 1966.

(b) and (c) The number of persons sterilized since January 1956 to 31st January 1966 is 14,021.

(d) The average number of sterilizations per month during 1965-66 (up to 31-1-66) was 375 against an average of 285 operations in 1964-65. The number of cases given contraceptives per month during 1965-66 (up to 31-1-66) was 12,123 against an average of 6,833 cases during 1964-65.

SEPARATE INDUSTRIAL FINANCE COMMISSION FOR DELHI

252. SARDAR RAM SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether there has been any demand from the industrialists in Delhi for setting up a separate Industrial Finance Commission for Delhi;

(b) what are the difficulties being experienced by them in the absence of such a Corporation; and

(c) whether their request has been acceded to ?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI) : (a) to (c) The needs of large-scale financial assistance of industrial concerns, established in the Union Territory of Delhi, are met by the All India Financial Institutions like the Industrial Development Bank, the Industrial Finance Corporation and the Industrial

Credit and Investment Corporation of India Ltd. In addition, for meeting their needs of small scale assistance, the jurisdiction of the Punjab Financial Corporation set up by the Government of Punjab in February, 1953 under the State Financial Corporations Act, 1951 (a Central Act), was extended by mutual agreement concluded in 1957, between the Delhi Administration and the Government of Punjab to cover the Union Territory of Delhi. The industrialists of Delhi, however, have made a representation to the Delhi Administration for a separate State Finance Corporation (not Industrial Finance Commission) for Delhi. Except for the fact that the Head Office of the Punjab Financial Corporation is located at Chandigarh, to which place the industrialists of Delhi may have to go for follow up of their loan cases, the Government are not aware of any other difficulty experienced by them. Thus, the needs of the industrialists of Delhi for financial assistance from the existing financial institutions seem to be adequately met and no separate State Financial Corporation for the Union Territory seems to be called for.

NEW PAISA COIN

253. SARDAR RAM SINGH : Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 200 in the Rajya Sabha on the 25th August, 1965 and state :

(a) whether the new one paisa coin has since been put into circulation; and

(b) if so, whether there has been any change in the metal composition of the new coin from the earlier coin of the same denomination and if so, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI) : (a) Yes, Sir.

(b) There has been a change in the metal composition of the coin. Paisa coins were being minted in Nickel Brass (78 to 83 per cent copper, 17 to 20 per cent Zinc, 9/10ths to 1-4/10ths per cent Nickel) but the new paisa coins are of aluminium magnesium alloy (aluminium with 3.5 to 4 per cent magnesium). This step has been taken in order to reduce the import of copper used in production of one paisa coins earlier.